

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 123(ND)2010
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016**

NAME OF THE COMPANY: Sh. Sanjay Gambhir & Ors. V/s M/s. Renaissance Buildcon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

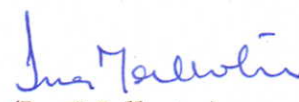
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1	D/C Mktg. PR-3-5			[Signature]
2.	In Ashish Singh			[Signature]

	Diggaj Pathak, Adv	Petitioner	}	[Signature]
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ORDER

This case has been transferred from Court No.1. None is present on behalf of the petitioner. Court notice be issued to the petitioner through counsel returnable on 21.09.2016. Dasti.


(Ina Malhotra)
Member Judicial

At this stage, Mr. Diggaj Pathak, has appeared on behalf of the petitioner and has been informed about the proceedings.